

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

Subject: Amendment in Subordinate Courts (Recruitment & Conditions of Service) Rules, 2016.

NOTIFICATION

No. 935 of 2026/RG/NG-380(I) Dated:- 16-04-2026

In exercise of the powers conferred under Section 30 of the Jammu & Kashmir Civil Court Act, Svt, 1977, High Court of Jammu & Kashmir and Ladakh, Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh has been pleased to amend the **Schedule-A and Schedule-B** appended to **Jammu & Kashmir Ministerial Staff and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2016** read with Notification No. 1094 of 2022/RG/NG-380(I) dated 02-09-2022 as amended from time to time, in the following manner:

- (i) At S.No. 25 of the Schedule A & B appended to Jammu & Kashmir Ministerial Staff and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2016, as amended from time to time, the nomenclature of the post of "Driver-I" is hereby amended and renamed as "Transport Assistant/Chauffeur".
- (ii) At S.No. 26 of the Schedule A & B appended to Jammu & Kashmir Ministerial Staff and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2016, as amended from time to time, the nomenclature of the post of "Driver-II" is hereby amended and renamed as "Transport Assistant/Chauffeur".
- (iii) At S.No. 29 of the Schedule A & B appended to Jammu & Kashmir Ministerial Staff and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, as amended from time to time, the post of "Orderly" is hereby amended and renamed as "Office Assistant".
- (iv) At S.No. 30 of the Schedule A & B appended to Jammu & Kashmir Ministerial Staff and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, as amended from time to time, the post of "Chowkidar" is hereby amended and renamed as "Security Personnel".
- (v) At S.No. 31 of the Schedule A & B appended to Jammu & Kashmir Ministerial Staff and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, as amended from time to time, the post of "Safaiwala" is hereby amended and renamed as "Cleaning Attendant".

By Order.



(M.K Sharma)

Registrar General

No: 16048-80 of 2026/RG/NG Dated 16-04-2026

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr/Ms. Justice _____

.... for information of His/Her Lordship.

3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director J&K Judicial Academy, Janipur, Jammu.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
6. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu for information.
7. Commissioner Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu.
8. Registrar Computers (IT), High Court of J&K, Srinagar
9. Registrar Inspection, High Court Wing, Jammu/Srinagar.
10. Joint Registrar (Judicial/Protocol), High Court Wing, Jammu/Srinagar
11. Registrar (Statistics/Administration/Recruitment), High Court Main Wing, Jammu.
12. Chief Accounts Officer, High Court Main Wing, Jammu
...for information.
13. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
14. Manager, Government Press, Jammu for publication of the same in the next Government Gazette.
15. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
16. Order file.


Registrar General